

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3391
ANSWERED ON:17.03.2015
UNUSED LAND OF HMT
George Shri (Adv.) Joice

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is considering to take back the unused land of Hindustan Machine Tools (HMT) in Kerala and if so, the details thereof;
- (b) whether the Government has received any proposal from the State Government in this regard and if so, the details thereof; and
- (c) the details of the plan formulated by the Government for use of land acquired from HMT, Kerala?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

(a): At present the company is holding around 348 acres of land which is required for operation of the Kalamassery Unit of HMT Machine Tools Limited. Further HMT Limited, Holding company holds 30 acres of land with freehold title acquired during the year 2002. Kanayannur Taluk and Board, a statutory body of Government of Kerala has issued an order to surrender 251.4 acres of land to Government of Kerala since it is unutilized. The company had filed Civil Revision Petition No. 1026/2002 before the Hon'ble High Court of Kerala and court set aside the Order.

(b) & (c): The company has surrendered 300 acres of land to Government of Kerala in the year 2002 for their various projects. In addition to the above the company has also surrendered 33 acres of land for formation of roads and ancillary Units etc.